

able to give work to all the people; not before that.

DR. RAFIQ ZAKARIA: The Prime Minister is aware that for the last five years Maharashtra has been implementing the Employment Guarantee Scheme. In fact, every year we spend.... Sir, I will just take one minute.

MR. CHAIRMAN: No, no, you cannot take one minute. Then the Question Hour will be over and you won't get a reply.

DR. RAFIQ ZAKARIA: All right, Sir. I will be very brief. May I know from the Prime Minister why the Centre, despite the fact that the Maharashtra Employment Guarantee Scheme has been acclaimed as a model scheme, has been refusing to give any sanction to it and why is it that despite the fact that legislation has been passed, the Centre is half-hearted in its approach and refusing to give the President's assent?

MR. CHAIRMAN: Question Hour is over.

DR. RAFIQ ZAKARIA: Sir, on a point of order. When you have allowed a Member to ask a question....

SHRI MORARJI R DESAI: I have given a reply to it already.

DR. RAFIQ ZAKARIA: A reply must be given.

MR. CHAIRMAN: Kindly repeat.

SHRI MORARJI R. DESAI: I have given a reply to it already.

MR. CHAIRMAN: That's all.

DR. RAFIQ ZAKARIA: There is no financial sanction given. For the last two years, the President's assent has been withheld. This is no reply Sir.

WRITTEN ANSWERS TO QUESTIONS

Establishment of a dry dock at Madras

*95. SHRI ERA SEZHIYAN: Will

the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the progress so far made in setting up a dry dock in Madras;

(b) what is the capacity of and the outlay for the proposed dock; and

(c) whether Government have drawn any timebound phased programme for the completion of the project?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c) Madras Port Trust are considering a Project Report for a dry dock 122 metre long and capable of taking vessels of upto 5,000 d.w.t. which may cost an estimated Rs. 425 lakhs. The dimensions of the dry dock and an investment decision thereon will depend on the economics of the proposal.

Review of Centre-State relations

*96. SHRI M. KADERSHAH:
SHRI E. R. KRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the names of the States which have initiated dialogue to re-examine the Centre-State relations in the overall context of the Constitutional provisions; and

(b) whether Government have taken into account in this connection the long standing request of the Tamil Nadu Government to have a fresh look on the Centre-State relations in their entirety?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) A statement is laid on the Table of the House.

Statement

As stated on 23rd Feb, 1978, in reply to Rajya Sabha Starred Question No. 70, the Government received a letter dated 7th December, 1977 from the Chief Minister of West Bengal along with a memorandum on Centre-State